

**COMMITTEE ON PAPERS LAID ON THE TABLE**

*(2021-2022)*

**SEVENTEENTH LOK SABHA**



**SIXTY FIFTH REPORT**

**[Report on delay in laying the Annual Reports and  
Audited Accounts of the National Institute for Entrepreneurship  
and Small Business Development (NIESBUD), Noida]**

**(Presented on 17 December, 2021)**



सत्यमेव जयते

**LOK SABHA SECRETARIAT  
NEW DELHI**

**December, 2021/Agrahayana, 1943(Saka)**

## C O N T E N T S

**PAGE**

<b>COMPOSITION OF THE COMMITTEE ON PAPERS LAID ON THE TABLE (2021-2022)</b>	<b>(iii)</b>	
<b>INTRODUCTION</b>	<b>(v)</b>	
<b><u>REPORT</u></b>		
Delay in laying of the Annual Reports and Audited Accounts of the National Institute for Entrepreneurship and Small Business Development (NIESBUD), Noida	01	
<b><u>ANNEXURES</u></b>		
<b>Annexure-I</b>	Statement showing the dates of laying of the Annual Reports and Audited Accounts of the National Institute for Entrepreneurship and Small Business Development (NIESBUD), Noida for the years 2014-2015 to 2019-2020.	06
<b>Annexure-II</b>	The chronological sequence in respect of finalization of Annual Reports and Audited Accounts of the National Institute for Entrepreneurship and Small Business Development (NIESBUD), Noida for the years 2014-2015 to 2019-2020.	07
<b><u>APPENDICES</u></b>		
<b>Appendix-I</b>	The Extracts of the Minutes of the sitting of the Committee held on 28 <sup>th</sup> January, 2021	11
<b>Appendix-II</b>	The Extracts of the Minutes of the sitting of the Committee held on 13 <sup>th</sup> December, 2021	13

**COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE**  
**(2021-2022)**

**Shri Ritesh Pandey**

-

**Chairperson**

**MEMBERS**

2. Dr. Shafiqur Rehman Barq
3. Shri Margani Bharat
4. Shri Pallab Lochan Das
5. Chowdhury Mohan Jatua
6. Choudhary Mehboob Ali Kaiser
7. Dr. Amol Ramsing Kolhe
8. Dr. A. Chella Kumar
9. Shri Raja Amareshwara Naik
10. Shri Jamyang Tsering Namgyal
11. Smt. Aparupa Poddar
12. Shri T.N. Prathapan
13. Shri S. Ramalingam
14. Shri Saptagiri Sankar Ulaka
15. Shri Ashok Kumar Yadav

**SECRETARIAT**

1. Smt. Suman Arora - Joint Secretary
2. Smt. B. Visala - Director
3. Shri Munish Kumar Rewari - Additional Director
4. Shri Kundan Kumar - Committee Officer
5. Shri K.P. Kashyap - Assistant Committee Officer

## INTRODUCTION

I, Chairperson of the Committee on Papers Laid on the Table of the House (2021-22), having been authorized by the Committee to present this Report on their behalf, present this Sixty Fifth Report in respect of the delays in laying the Annual Reports together with Audited Accounts of the National Institute for Entrepreneurship and Small Business Development (NIESBUD), Noida.

2. In terms of the recommendation of the Committee on Papers Laid on the Table contained in its First Report, Second Report (5th Lok Sabha) and Second Report (6th Lok Sabha) presented to the House on 08 March 1976; 12 May 1976 and 22 December 1977 respectively, the Annual Report and Audited Accounts of the Organization/Company are required to be laid on the Table of the House within nine months of the closure of Accounting Year.

3. The Committee considered the matter of the delays in laying the Annual Reports and Audited Accounts of the National Institute for Entrepreneurship and Small Business Development (NIESBUD), Noida for the years from 2014-15 to 2019-20 and took oral evidence of the representatives of the Ministry of Skill Development and Entrepreneurship and the National Institute for Entrepreneurship and Small Business Development (NIESBUD), Noida in this regard at their sitting held on 28<sup>th</sup> January, 2021.

4. The Committee considered and adopted this Report at their sitting held on 13<sup>th</sup> December, 2021.

5. The Committee wish to express their thanks to the officers of the Ministry of Skill Development and Entrepreneurship and National Institute for Entrepreneurship and Small Business Development (NIESBUD), Noida for furnishing the written replies, other material/information and for placing their views in the matter before the Committee.

6. The Observations / Recommendations of the Committee have been printed in bold letters at the end of the Report.

**New Delhi**  
**15 December, 2021**  
**24 Agrahayana, 1943 (Saka)**

**Ritesh Pandey**  
**Chairperson**  
**Committee on Papers Laid on the Table**  
**Lok Sabha**

## Report

### **Delay in laying the Annual Reports and Audited Accounts of the National Institute for Entrepreneurship and Small Business Development (NIESBUD), Noida**

The National Institute for Entrepreneurship and Small Business Development (NIESBUD), Noida is an apex organization under the Ministry of Skill Development and Entrepreneurship, engaged in training, consultancy, research and publications in order to promote entrepreneurship. The Institute registered as a Society under the Societies Registration Act, 1860 (XXI of 1860) and set-up by the then Ministry of Industry (now Ministry of Micro, Small and Medium Enterprises), Government of India, started its operations from 6<sup>th</sup> July, 1983. The administrative affairs of the Institute have been transferred from the Ministry of Micro, Small and Medium Enterprises (MSME), during May, 2015, to the Ministry of Skill Development and Entrepreneurship (MSDE), Government of India. The direction and guidance to the Institute is provided by its Governing Council whose Chairman is the Hon'ble Minister of Skill Development and Entrepreneurship (SDE) and Vice-Chairman is the Secretary to the Government of India, M/o SDE. The Executive Committee consists of nine Members including the Secretary (M/o SDE) as Chairman and the Director General of the Institute as its Member-Secretary. The policies and decisions of the Governing Council are executed through the Executive Committee.

2. In terms of the recommendations of the Committee on Papers Laid on the Table contained in its First Report, Second Report (5<sup>th</sup> Lok Sabha) and Second Report (6<sup>th</sup> Lok Sabha) presented to the House on 08 March 1976, 12 May 1976 and 22 December 1977 respectively, the annual reports and audited accounts of the organizations/companies are required to be laid on the Table of the House within nine months of the closure of the accounting year. To comply with this requirement, a proper time schedule should be laid down for compilation of the annual report and annual accounts and their auditing. The Committee felt that normally a period of 3 months would be sufficient for compilation of annual accounts and their submission for audit; the next 6 months might be given for auditing of accounts; printing of the report and sending it to the Government for laying. If for any reason, the annual reports and audited accounts of the Institutes could not be laid within the prescribed period of 9 months, the Ministry concerned should lay a statement within 30 days of the expiry of the aforesaid period or as soon as the House meets whichever is later, explaining the reasons as to why the documents could not be laid.

3. The scrutiny by the Committee on Papers Laid on the Table reveals that the annual reports and audited accounts of the NIESBUD, Noida for the years from 2014-15 to 2019-20 were laid on the Table of the House with delays more than 07 to 32 months. Thus, the Ministry of Skill Development and Entrepreneurship and the NIESBUD failed to comply with the parliamentary requirement of laying their documents within 9 months of the closure of the financial year. The date of laying and the extent of delay in laying of the annual reports and audited accounts of the NIESBUD, Noida, have been given in **Annexure-I**.

4. The chronological sequence, as submitted by the Ministry, in respect of the finalization of the annual reports and audited accounts of the NIESBUD, Noida for the years 2014-2015 to 2019-2020, is given in **Annexure-II**.

5. On being enquired by the Committee about the reasons for the delay in laying the annual reports and audited accounts of the NIESBUD for the years 2014-15 to 2018-19, the Ministry in their written reply submitted as under: -

*"The primary reasons, year-wise, for delay in laying of the Annual Reports of the Institute for years 2014-15 to 2018-19 are as follows:-*

*For the years 2014-15 and 2015-16*

*Administrative transfer of the Institute to Ministry of Skill Development and Entrepreneurship in May, 2015 and consequent restructuring of its executive bodies through replacement of the Members/Representatives of the Ministry of MSME upon Executive Committee and Governing Council of the Institute.*

*This resulted in delay in convening meetings of the Executive Committee and Governing Council of the Institute.*

*For the year 2016-17*

*Delay in completion of Auditing of Books of Accounts.*

*Delay in convening Meetings of Executive Committee and Governing Council.*

*For the years 2017-18 and 2018-19*

*Delay in completion of Auditing of Books of Accounts.*

*Delay in convening Meetings of Executive Committee."*

6. On being asked whether the delays in laying the documents indicate that due importance was not given to the timely laying of the papers before the Parliament and things were taken in a casual manner, the Ministry in their written reply submitted as under: -

*"A perusal of furnished date-wise details of different stages in the process, reveals that while to a limited extent, there has been delay on part of the Institute, delay in timely laying of the Annual Reports in Parliament can also be attributed to administrative issues pertaining to transfer of NIESBUD from Ministry of Micro, Small and Medium Industries, which was beyond the control of the Institute."*

7. On being enquired about any problem/challenges faced in connection with translation of the documents into Hindi, subsequent printing thereof and efforts made to overcome the problems, the Ministry in their written reply submitted as under: -

*"Yes, in the absence of having a translator of its own, for the purpose the Institute depends upon hiring services of retired concerned persons mostly functioning for nearby offices also.*

*As the time-lines for completion of the translation work of the Annual Reports, are common for all the public offices, the work does not get completed during the scheduled duration at times.*

*The Institute now proposes to draw a Panel of Translators of its own so as to overcome this problem in future."*

8. On being enquired whether there is any mechanism in the Ministry to monitor the progress of work in this regard and to ensure timely laying of the documents, the Ministry, in its written reply, submitted the following: -

*"To monitor the progress of work on the subject, Ministry is following the time schedule fixed by the Government (Ministry of Finance, Department of Expenditure)."*

9. On being asked by the Committee whether any remedial measures have been taken or proposed to be taken both by the Ministry and the NISBUD to ensure the timely laying of the documents before the Parliament within the prescribed period of nine months from the closure of the Accounting Year, in future, the Ministry in its reply submitted the following: -

*"The following measures are proposed to be put in place by the Institute with the prescribed time period for ensuring timely laying of the Annual Reports/Documents in the Parliament: -*

*(a) Prescribing a time-schedule for due completion of following critical works/stages in the entire process: -*

*(i) Compilation of Books of Accounts;*

*(ii) Approval of Appointment of the Auditors;*

*(iii) Commencement and Completion of Auditing of Books of Accounts and*

*(iv) Drafting of the other parts of the Annual Report.*

*(b) Initiating process in advance of convening Meetings of the executive bodies as per likely completion of date of drafting of Annual Reports.*

*(c) Also laying down time schedules for the following and continuous monitoring of the concerned works: -*

*(i) Sending Draft Annual Report for Translation into Hindi;*

*(ii) Selection of the Printers and*

*(iii) Different stages of Printing and receipt of printed Copies of the Annual Reports.*

*(d) Facilitating the process of laying the Reports in the Parliament after the printed copies thereof are submitted to the Ministry, for the purpose."*

10. On being asked regarding the latest position regarding finalization of annual reports and audited accounts of the Institute for the years 2018-2019 and 2019-2020, the Ministry, in its written reply, submitted the following: -

*"The Draft Annual Report including audited Books of Accounts of the Institute for 2018-19 has been considered and recommended by Executive Committee, at its meeting held on 30-06-2020, for consideration and adoption by the Governing Council.*

*The Draft Annual Report of the Institute for 2019-20 is ready and likely to be considered in the meeting of the Executive Committee to be held in January/February, 2021.*

*The Draft Annual Reports for 2018-19 and 2019-20 of the Institute are to be considered and adopted by Governing Council of the Institute at its Meeting likely to be convened during February/March, 2021.*

*Sincere efforts will be made for laying Annual Report for these two years during second part of the Budget Session, 2021."*

11. The Committee considered the matter of delays in laying the annual reports and audited accounts of the NIESBUD for the years 2014-15 to 2019-20 and took evidence of the representatives of the Ministry of Skill Development and Entrepreneurship and the NIESBUD on 28<sup>th</sup> January, 2021, on the issue.

12. On enquired by the Chairperson regarding the reasons for the delay in approaching the audit authorities for appointment of the auditors for the year 2019-20, the Secretary of the Ministry, during the evidence explained before the committee asunder: -

*“The procedure is, the auditors are appointed by the Governing Council. First, the Executive Committee approves it and then it goes to the Governing Council. What happened in 2019-20 is that the Executive Committee meeting was scheduled on 08.04.2020 but it got postponed because of the lockdown. Then, it took place only in the month of June i.e. on 30.06.2020. Since the Governing Council has still not met, we moved the file to the Chairman of the Governing Council, who is the hon. Minister and got his approval on 11.08.2020 for the appointment of the auditors. That is why the delay occurred because of these reasons. But, otherwise, if you see, Sir, mostly it is done well in advance of the due dates. Even before the closure of the financial year, the appointments are made. But this year, this delay has occurred. I accept that this was a delay on our part.”*

13. Elaborating further the reasons for the delay in laying the annual reports and audited accounts of the NIESBUD, the Secretary of the Ministry, during the evidence explained before the committee asunder: -

*“Policy guidelines generally take place during the review meetings taken by the hon. Minister. So, in a way Governing Council reviews the entire functioning. Generally, it gives direction. The real decisions are taken by the Executive Committee held by the Secretary. Implementation is done by the Director General of the Institution. This weakness is there. If you see, the main delay is due to the approval of the Annual Report by the Governing Council apart from delay in printing and translation. The accounts audits have been ready by 31<sup>st</sup> October as mandated by the expenditure in most of the years, excepting one year when it was delayed by 15 days due to COVID-19. Otherwise, it was ready by 31<sup>st</sup> October. But after that, the Governing Council’s approval has taken time. One mistake we have been doing which we have rectified now. Only after Governing Council’s approval it used to go for translation and printing. Now, we have made two changes. For that we have issued orders. This gives us an opportunity to see our procedures and revise them. Two things we need to do in parallel. One, the Annual Reports should not wait for the accounts closure. With regard to Annual Reports, most of the things can be done in parallel. For that, we have prescribed the dates. So, from now onwards this mistake would not occur. Second, translation should be ready. Any change that the Governing Council proposes that only needs to be changed. So, the entire Annual Report need not be kept for translation after the Governing Council’s approval, which used to take place.”*

14. The Committee subsequently note that the annual reports and audited accounts of the NIESBUD for the years 2018-19 and 2019-20 have been laid on the Table of the House on 9<sup>th</sup> August, 2021 with delays more than 19 months and 07 months respectively.



## Observations and Recommendations

15. The Committee are constrained to note that the Ministry of Skill Development and Entrepreneurship and the National Institute for Entrepreneurship and Small Business Development (NIESBUD), Noida, have not adhered to the time frame stipulated in the recommendations of the Committee on Papers Laid on the Table contained in paras 1.16 and 3.5 of its First Report, paras 4.16 and 4.18 of Second Report (5<sup>th</sup> Lok Sabha) and Paras 1.12 and 2.6 to 3.8 of Second Report ( 6<sup>th</sup> Lok Sabha) presented to the House on 08.03.1976, 12.05.1976 and 22.12.1977 respectively, regarding laying the annual reports and audited accounts on the Table of the House within nine months from the closure of the accounting year. The documents of the NIESBUD, NOIDA, for the years 2018-19 and 2019-20 which were required to be laid on the Table of the House within 09 months from the closure of the respective financial year, have been laid on the Table of the House on 9<sup>th</sup> August, 2021 with delays more than 19 months and 07 months respectively.

16. While examining the reasons for the undue delay in laying the documents of the NIESBUD, the Committee are highly disappointed to note the avoidable delay in completion of Auditing of Books of Accounts, delay in approaching the audit authorities for appointment of the auditors and the delay due to the approval of the Annual Report by the Governing Council apart from delay in printing and translation. However, the Committee feel that the impact of COVID-19 pandemic is understandable. The Committee also note that the Ministry and the NIESBUD had failed to finalize the annual accounts for the year 2019-20 within the stipulated time. The Committee opine that the non-conducting of the Governing Council and the Executive Committee meetings can never be an excuse for not discharging the Parliamentary obligations and duties.

17. The Ministry of Skill Development and Entrepreneurship has not been able to put in place an effective monitoring mechanism to ensure the laying of the documents of the NIESBUD on the Table of both the Houses of Parliament within the stipulated time, which is a matter of serious concern. The Committee strictly recommend that comprehensive and holistic efforts must be made by the Ministry to ensure timely laying of the documents in future. The Committee should be apprised of the compliance of these directions and also measures taken by the Ministry to avoid such delays in future.

18. The Committee also impress upon the Ministry that if due to unavoidable reasons, the annual reports and audited accounts of the NIESBUD could not be laid on the Table of the House within the stipulated time, a statement explaining the reasons as to why the requisite documents could not be laid within the prescribed time period, should be laid on the Table of the House within 30 days or as soon as the House convenes, whichever is later.

New Delhi

13 December, 2021

22 Agrahayana, 1943 (Saka)

Ritesh Pandey

Chairperson

Committee on Papers Laid on the Table

**Annexure- I**  
**Vide para 3 of the Report**

Statement Showing the dates of laying of the Annual Reports and Audited Accounts of  
the National Institute for Entrepreneurship and Small Business Development (NIESBUD), Noida  
for the years 2014-15 to 2019-20

Year	Date by which required to be laid	Date of laying of Annual Reports and Audited Accounts	Extent of Delay
2014-15	31.12.2015	05.01. 2018	24 Months and 05 Days
2015-16	31.12.2016	05.01. 2018	12 Months and 05 Days
2016-17	31.12.2017	22.09.2020	32 Months and 22 Days
2017-18	31.12.2018	22.09.2020	20 Months and 22 Days
2018-19	31.12.2019	09.08.2021	19 Months and 09 Days
2019-20	31.12.2020	09.08.2021	07 Months and 09 Days

**Annexure II**  
**Vide para 4 of the Report**

Statement showing the details of chronological sequence of different activities involved in the finalization of Annual Reports and Audited Accounts of the National Institute for Entrepreneurship and Small Business Development (NIESBUD), Noida for the years 2014-15 to 2019-20

1.	The dates on which the Institute approached the audit authorities to appoint the auditors for auditing the accounts, dates of their appointments; and time taken in appointments after closure of each financial year;	<table border="1"> <thead> <tr> <th>Years</th> <th>Dates on which the Institute approached the audit authorities to appoint the auditors and their appointments</th> <th>Date of appointment of Auditors</th> <th>Time taken in appointments after closure of each financial year</th> </tr> </thead> <tbody> <tr> <td>2014-15</td> <td>11-12-2014</td> <td>14.12.2014</td> <td>107 days in advance to avoid delay</td> </tr> <tr> <td>2015-16</td> <td>21-03-2016</td> <td>31.03.2016</td> <td>Zero days</td> </tr> <tr> <td>2016-17</td> <td>16.11.2016</td> <td>20.02.2017</td> <td>39 days in advance to avoid delay</td> </tr> <tr> <td>2017-18</td> <td>02.09.2018</td> <td>04.10.2018</td> <td>187 days</td> </tr> <tr> <td>2018-19</td> <td>17.06.2019</td> <td>24.06.2019</td> <td>85 days</td> </tr> <tr> <td>2019-20</td> <td>11.08.2020</td> <td>11.08.2020</td> <td>133 days</td> </tr> </tbody> </table>	Years	Dates on which the Institute approached the audit authorities to appoint the auditors and their appointments	Date of appointment of Auditors	Time taken in appointments after closure of each financial year	2014-15	11-12-2014	14.12.2014	107 days in advance to avoid delay	2015-16	21-03-2016	31.03.2016	Zero days	2016-17	16.11.2016	20.02.2017	39 days in advance to avoid delay	2017-18	02.09.2018	04.10.2018	187 days	2018-19	17.06.2019	24.06.2019	85 days	2019-20	11.08.2020	11.08.2020	133 days
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2.	The dates of compilation of annual accounts of the Institute and time taken after the closure of respective accounting years;	<table border="1"> <thead> <tr> <th>Year</th> <th>Dates of compilation of annual accounts of the Institute</th> <th>Time taken after the closure of respective accounting years</th> </tr> </thead> <tbody> <tr> <td>2014-15</td> <td>15-05-2015</td> <td>45 Days</td> </tr> <tr> <td>2015-16</td> <td>18-05-2016</td> <td>48 Days</td> </tr> <tr> <td>2016-17</td> <td>20-05-2017</td> <td>50 Days</td> </tr> <tr> <td>2017-18</td> <td>17-05-2018</td> <td>47 Days</td> </tr> <tr> <td>2018-19</td> <td>17-05-2019</td> <td>47 Days</td> </tr> <tr> <td>2019-20</td> <td>14-05-2020</td> <td>44 Days</td> </tr> </tbody> </table>	Year	Dates of compilation of annual accounts of the Institute	Time taken after the closure of respective accounting years	2014-15	15-05-2015	45 Days	2015-16	18-05-2016	48 Days	2016-17	20-05-2017	50 Days	2017-18	17-05-2018	47 Days	2018-19	17-05-2019	47 Days	2019-20	14-05-2020	44 Days							
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3.	The dates on which the annual accounts were submitted to the auditor for auditing and time taken after appointments of the auditors.	<table border="1"> <thead> <tr> <th>Year</th> <th>Date on which the annual accounts were submitted to the auditors for auditing</th> <th>Time taken after appointments of the auditors</th> </tr> </thead> <tbody> <tr> <td>2014-15</td> <td>16-05-2015</td> <td>153 Days</td> </tr> <tr> <td>2015-16</td> <td>19-05-2016</td> <td>49 Days</td> </tr> <tr> <td>2016-17</td> <td>21-05-2017</td> <td>90 Days</td> </tr> <tr> <td>2017-18</td> <td>05-10-2018</td> <td>1 Day</td> </tr> <tr> <td>2018-19</td> <td>25-06-2019</td> <td>1 Day</td> </tr> <tr> <td>2019-20</td> <td>12-08-2020</td> <td>1 Day</td> </tr> </tbody> </table>	Year	Date on which the annual accounts were submitted to the auditors for auditing	Time taken after appointments of the auditors	2014-15	16-05-2015	153 Days	2015-16	19-05-2016	49 Days	2016-17	21-05-2017	90 Days	2017-18	05-10-2018	1 Day	2018-19	25-06-2019	1 Day	2019-20	12-08-2020	1 Day							
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2014-15	16-05-2015 to 01-09-2015	108 Days																												

		2015-16	19-05-2016 to 11-09-2016	115 Days
		2016-17	21-05-2017 to 16-10-2017	148 Days
		2017-18	05-10-2018 to 17-10-2018	12 Days
		2018-19	25-06-2019 to 14-10-2019	111 Days
		2019-20	12-08-2020 to 12-11-2020	92 Days
5.	<b>The dates of queries raised by the auditors during auditing of annual accounts and time taken after submission of annual accounts to the audit authorities;</b>			
		<b>Year</b>	<b>Dates of queries raised by the auditors during auditing of annual accounts</b>	<b>Time taken after submission of annual accounts to the audit authorities;</b>
		2014-15	02-09-2015	109 days
		2015-16	12-09-2016	116 days
		2016-17	17-10-2017	149 days
		2017-18	18-10-2018	13 day
		2018-19	15-10-2019	112 days
		2019-20	13-11-2020	93 days
6.	<b>The dates on which the replies to the audit queries were furnished to the auditors and the time taken to resolve these queries;</b>			
		<b>Year</b>	<b>Dates on which the replies to the audit queries were furnished to the auditors</b>	<b>Time taken to resolve these queries</b>
		2014-15	05-09-2015	3 days
		2015-16	15-09-2016	3 days
		2016-17	20-10-2017	3 days
		2017-18	19-10-2018	1 day
		2018-19	17-10-2019	2 days
		2019-20	15-11-2020	2 days
7.	<b>The dates on which draft audit reports were issued by the audit authorities and time taken after receipt of the annual accounts;</b>			
		<b>Year</b>	<b>Dates on which draft audit reports were issued by the audit authorities</b>	<b>Time taken after receipt of the annual accounts</b>
		2014-15	12-09-2015	119 day
		2015-16	20-09-2016	124 day
		2016-17	24-10-2017	156 day
		2017-18	22-10-2018	17 day
		2018-19	21-10-2019	118 day
		2019-20	18-11-2020	98 day
8.	<b>The dates on which the final audit reports were received by the Institute and time taken after issue of the draft reports;</b>			
		<b>Year</b>	<b>Dates on which the final audit reports were received by the Institute</b>	<b>Time taken after issue of the draft reports</b>
		2014-15	18-09-2015	6 days
		2015-16	28-09-2016	8 days
		2016-17	31-10-2017	7 days
		2017-18	31-10-2018	9 days
		2018-19	23-10-2019	2 days
		2019-20	24-11-2020	6 days
		2014-15	18-09-2015	6 days

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**MINUTES OF THE THIRD SITTING OF**  
**THE COMMITTEE ON PAPERS LAID ON THE TABLE**  
**(2020-2021)**

The Committee sat on Thursday, 28<sup>th</sup> January, 2021 from 1100 hours to 1320 hours in Committee Room "D", Parliament House Annexe, New Delhi.

***PRESENT***

Shri Ritesh Pandey - **Chairperson**

***MEMBERS***

2. Shri Shafiqur Rahman Barq
3. Shri S.Ramalingam,
4. Shri Saptagiri Ulaka
5. Shri Ashok Kumar Yadav

**SECRETARIAT**

1. Smt. Suman Arora - Joint Secretary
2. Smt. B. Visala - Director
3. Shri Munish Kumar Rewari - Additional Director
4. Shri R.K. Chaudhary - Under Secretary

XX                      XX                      XX                      XX

**REPRESENTATIVES OF THE MINISTRY OF SKILL DEVELOPMENT AND  
ENTREPRENEURSHIP AND NATIONAL INSTITUTE FOR ENTREPRENEURSHIP AND  
SMALL BUSINESS DEVELOPMENT (NIESBUD), NOIDA**

- (1) Shri Praveen Kumar - Secretary, MSDE
- (2) Shri Neelam Shami Rao - DG, NIESBUD
- (3) Smt Anuradha Vemuri - Joint Secretary, MSDE
- (4) Smt Poonam Sinha - Director, NIESBUD
- (5) Shri Mukesh Kumar Gupta - Director, NIESBUD

2. At the outset, Chairperson welcomed the Members to the sitting of the Committee.

3. to 10                      XX                      XX                      XX                      XX

11. After that, the representatives of the Ministry of Skill Development and Entrepreneurship and the National Institute for Entrepreneurship and Small Business Development, Noida were

ushered in to tender oral evidence before the Committee with regard to delay in laying of Annual Reports and Audited Accounts of the Institute.

12. The Chairperson welcomed the representatives of the Ministry and the Institute to the sitting of the Committee and explained to them that the meeting has been called to enquire about the reasons for delay in laying of the Annual Reports and Audited Accounts of the Institute. The Chairperson also explained to the witnesses the provisions of Direction 58 of Directions issued by the Speaker, Lok Sabha regarding confidentiality of the proceedings.

13. The Committee observed that though there was no delay at the stage of compilation of the Annual Accounts of the Institute for the years 2015-2016 to 2019-2020, however the Committee desired to know the reasons for delay which was found at the stage of getting approval the documents from their competent Authorities and translate the documents in Hindi Version. The secretary of the Ministry regretted for the delays and apprised the Committee that the meeting of the Governing Council did not meet for three years. The Secretary of the Ministry submitted before the Committee about some of the remedial measures taken by the them to ensure timely laying of the documents of the Institute.

14. Thereafter, the Hon'ble Chairperson thanked the representatives of the Ministry and the Institute for the useful discussion in connection with examination of the subject.

The witnesses then withdrew.

*A copy of the verbatim proceedings of the sitting of the Committee has been kept on record*

**The Committee then adjourned.**

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**EXTRACT OF THE MINUTES OF THE SITTING OF  
THE COMMITTEE ON PAPERS LAID ON THE TABLE  
(2021-2022)**

The Committee sat on Monday, 13<sup>th</sup> December, 2021 from 1500 hours to 1630 hours in Committee Room "C", Parliament House Annexe , New Delhi.

***PRESENT***

Shri Ritesh Pandey - **Chairperson**  
**MEMBERS**

2. Shri PallabLochan Das
3. Choudhary Mehboob Ali Kaiser
4. Shri Raja Amareshwara Naik
5. Shri Saptagiri Sankar Ulaka

**SECRETARIAT**

1. Smt. Suman Arora - Joint Secretary
2. Shri Munish Kumar Rewari - Additional Director
3. Smt. Manjinder Pubbi - Under Secretary

XX XX XX XX

2. At the outset, the Chairperson welcomed the Members to the sitting of the Committee.
3. Thereafter, the Committee took up the Ten (10) draft Reports/Action Taken Reports regarding the delay in laying the Annual Report and Audited Accounts of the following organisation for the consideration :-
  - i. Educational Consultants India Limited (EdCIL), Noida;
  - ii. National Institute for Entrepreneurship and Small Business Development (NIESBUD), Noida;
  - iii. Jawaharlal Nehru University (JNU), New Delhi;
  - iv. Central Tibetan School Administration (CTSA), Delhi;
  - v. Food Corporation of India, New Delhi;
  - vi. Council of Scientific and Industrial Research (CSIR), New Delhi;
  - vii. V.V. Giri National Labour Institute, Noida;
  - viii. Visakhapatnam Special Economic Zone (VSEZ) Authority; Cochin Special Economic Zone (CSEZ) Authority; Kandla Special Economic Zone (KSEZ) Authority; and Madras Special Economic Zone (MEPZ) Authority.;
  - ix) Action Taken by the Government on the recommendations made by the Committee in the Thirtieth Report (17th Lok Sabha) regarding the delays in laying the Annual Reports and Audited Accounts of the Port Blair Municipal Corporation (PBMC), Port Blair; and
  - x) Action Taken by the Government on the recommendations made by the Committee in the Thirty First Report (17th Lok Sabha) regarding the delays in laying the Annual Reports and Audited Accounts of the National Commission of Scheduled Tribes (NCST), New Delhi.
4. After deliberations, the Committee adopted the all Ten (10) draft Reports/Action Taken Reports without modifications.
- .5 The Committee authorized the Hon'ble Chairperson to present these Reports to the Parliament  
XX XX XX XX  
XX XX XX XX

**The Committee then adjourned.**

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